

- (3) Supply of raw material to the artisans through opening of Depot.
- (4) Proposals under active consideration to send two Sales-cum-Study teams to Australia and Saudi Arabia.
- (5) Proposal for sending of one team to South Korea to study the technologies adopted by them for production of Artmetalware.
- (c) Yes, Sir.

(d) The measures taken for promotion of exports and designs are as under:—

- (1) An Export Promotion Council for Handicrafts has been set up.
- (2) Cash Compensatory support at the rate of 10% of the FOB value against exports of artmetalwares has been allowed.
- (3) Duty drawback rate has been raised from Rs. 15.80 to Rs. 19.50 per kg. against export of artmetalwares.
- (4) Foreign Designers are also being invited to improve the designs of the Brass-artware items.

#### FCI Specifications for Pulses

7676. SHRI KALYAN SINGH SOLANKI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Food Corporation of India specifications for acceptance of pulses for further supply to Army Purchase Organisation are more strict than ASC specifications ;

(b) whether officers of Food Corporation of India had accepted below specification pulses from parties directly or through NCCF and supplied the same to Army Purchase Organisation which refused

to accept these stocks and ultimately the same were disposed of through auction resulting in loss of crores of rupees ; and

(c) if so, (i) the quantity of pulses which was rejected by Army on account of quality and ultimately auctioned ; (ii) loss in terms of money suffered by the Corporation in this deal ; and (iii) action taken/proposed to be taken against officials who accepted sub-standard dal stocks and/or allowed the same to be deteriorated in Food Corporation of India godowns without proper chemical treatment ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) FCI specifications are more strict than ASC specifications in respect of split pulses. However, purchases of whole and split pulses through open tender enquiry for supply to APO are made on the basis of ASC specifications.

(b) Only a small fraction of stocks were rejected in 1984-85 by the Army Purchase Organisation out of the stocks purchased through NCCF during 1983-84 and 1984-85.

(c) A quantity of 519.356 M.Ts. although initially accepted was finally rejected on resampling and has been auctioned by the Food Corporation of India. The loss has been provisionally worked out as Rs. 8.19 lakhs. Appropriate action will be taken against the officials after receipt of the findings of the Central Bureau of Investigation, which is probing in the matter.

#### Control on Vanaspati Production Unit by TGL International Limited

7677. SHRI H.N. NANJE GOWDA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact TGL International Limited and its group of compa-